

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 522 of 2020

IN THE MATTER OF:

**Singh Raj Singh
(Suspended Director of SRS Meditech Ltd.)**

...Appellant

Versus

SRS Meditech Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Arun Saxena, Mr. Shivam Mishra and Ms. Nalini,
Advocates.**

**For Respondents: Mr. Sumesh Dhawan, Advocate for R-1 & R-2.
Ms. Vatsala Kak, Advocate for R-3.
Mr. Tarun Batra, Advocate.**

**ORDER
(Through Virtual Mode)**

06.08.2020: Pleadings are complete. Let the appeal be listed for hearing.

Learned counsel for the parties may file their written submissions, not exceeding three pages.

List the matter 'for hearing' on **28th August, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Alok Srivastava]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

am/gc